

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

I.A. No. 2267 of 2019

IN

Company Appeal (AT) (Insolvency) No. 727 of 2019

IN THE MATTER OF:

M/s. PropUrban Advisory Services Pvt. Ltd.
(formerly known as Bluering Realtech Pvt. Ltd.) **...Appellant**

Versus

Amit Naidu **...Respondent**

Present:

For Appellant : **Mr. Nishanth Patil, Advocate**

For Respondent : **Mr. Salim A. Inamdar and Mr. Ravi Sehgal,**
Advocates for Respondent

O R D E R

26.07.2019 An application for substitution has been filed by one Mr. Jafer Ali, 'Promoter' of 'PropUrban Advisory Services Pvt. Ltd. (formerly known as Bluering Realtech Private Limited) ('Corporate Debtor').

Having heard the learned counsel for the parties, the application for substitution is allowed.

Let the name of the present appellant be substituted with 'Mr. Jafer Ali' as 'Appellant' and 'M/s. PropUrban Advisory Services Pvt. Ltd.' ('Corporate Debtor') be transposed as 2nd Respondent through Mr. S. Viswanathan, Interim Resolution Professional.

I.A. No. 2267 of 2019 stands disposed of.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

/ns/gc